

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 1037 of 1996

Date of order : 12.12.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

DULAL CH. MITRA

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. S.K. Dutta, counsel
Mr. T.K. Biswas, counsel

For the respondents : Mr. B. Mukherjee, counsel

O R D E R

1. Ld. counsel Mr. S.K. Dutta appearing for the applicant files a copy of the letter dated 5th of December, 2001 and submits that his client wants to withdraw this O.A.

2. Consequently, the O.A. is dismissed as 'withdrawn'.

Subramanian

MEMBER(A)

S.M.

Subramanian

VICE-CHAIRMAN